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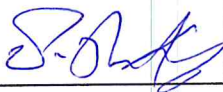
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.178/252/HDB/2017
NAME OF THE COMPANY	Andromeda Energy Technologies Private & (04) Others Appelants Limited
NAME OF THE PETITIONER(S)	Andromeda Energy Technologies Private & (04) Others Appelants Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ch. Pushyam Kiran	Advocate	PushyamKiran@gmail. Com, 9848037557	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Ch. Pushyam Kiran, Learned Counsel for the Applicant Company.

Post the case on 13.12.2017.



Member (T)



Member (J)

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